

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.130
IB-3476(ND)/2019

IN THE MATTER OF:

Yudhveer Malhotra

Vs.

M/s Ansal Urban Condominiums Pvt Ltd.

...FINANCIAL CREDITOR

...CORPORATE DEBTOR

SECTION

U/s 7 of IBC

Order delivered on 16.03.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC :

For the Respondent/CD :

ORDER

Counsels for both the sides are present. The counsel for the Petitioner prayed for time for making preliminary submissions on the issue of maintainability of the Petition.

List the matter on 30th April, 2021.

— Sd —

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— Sd —

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)